

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3035
ANSWERED ON 11.03.2026

REVIEW OF PROGRESS OF RENEWABLE ENERGY CAPACITY

3035. SMT. SANJNA JATAV
SHRI RAHUL KASWAN
SHRI HARISH CHANDRA MEENA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has reviewed the progress of the new and renewable energy capacity targets announced across the country;
- (b) if so, the details of the capacity installed during the last three years, source and State-wise particularly in Bharatpur Lok Sabha Constituency;
- (c) whether the solar and wind energy capacity contribution of Rajasthan particularly districts under Bharatpur Lok Sabha Constituency has been in line with the targets set as per national plans during the said period and if so, the details thereof;
- (d) whether any corrective measures or additional allocations are proposed in the Union Budget for the current and the next financial years to bridge any identified gaps; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b) Ministry of New and Renewable Energy (MNRE) is working towards achieving 500 GW of installed electricity capacity from non-fossil fuel-based sources by 2030. As on 31.01.2026, a total of 271.96 GW non-fossil fuel based electricity capacity has been installed in the country.

The source-wise and State-wise details of Renewable Energy capacity installed during the last three financial years and the current financial year (till 31.01.2026) are given at **Annexure-I**.

In Bharatpur district of Rajasthan, under PM-Surya Ghar Muft Bijli Yojana, 1241 rooftop solar systems have been installed as on 09.03.2026. Further, under PM-KUSUM Component-B, 420 Solar pumps have been installed in the district.

(c) Most of the utility-scale renewable energy projects in the country are being set up by developers, selected through a transparent bidding process. Government of Rajasthan has issued Rajasthan Integrated Clean Energy Policy, 2024 for promotion of renewable energy in the State. The policy aims to achieve a target of 125 GW renewable energy capacity in the State by 2029-30. The Rajasthan Renewable Energy Corporation Limited (RRECL) has informed that the State target of Renewable Energy has not been bifurcated District-wise.

(d) & (e) Under the Union Budget, allocations are provided on year-on-year basis. For MNRE, during the financial year 2025-26 (Revised Estimates), allocation of Rs.25,301.22 crore has been provided, and for the financial year 2026-27 (Budget Estimates), allocation of Rs.32,914.67 crore has been provided. MNRE has been implementing various schemes/ programmes having provisions of financial support to promote development and deployment of renewable energy capacity in the country. Details of incentives being provided by the Ministry as Central Financial Assistance (CFA) for the implementation of major ongoing renewable energy schemes/programmes in the country are given at **Annexure-II**.

**Annexure-I referred to in reply of parts (a) & (b) of the Lok Sabha Unstarred Question
No. 3035 to be answered on 11.03.2026**

**Source-wise and State-wise details of Renewable Energy capacity installed during the last three
financial years and current financial year (till 31.01.2026)**

(In MW)

S. No.	STATES / UTs	Small Hydro Power	Wind Power	Bio Power	Solar Power	Large Hydro	Total
1	Andhra Pradesh	2.40	319.13	27.98	2548.62	1680.00	4578.13
2	Arunachal Pradesh	9.51	0.00	0.00	4.21	500.00	513.72
3	Assam	0.00	0.00	0.00	356.27	0.00	356.27
4	Bihar	0.00	0.00	14.20	244.71	0.00	258.91
5	Chhattisgarh	24.90	0.00	10.42	1237.32	0.00	1272.64
6	Goa	0.00	0.00	1.60	53.69	0.00	55.29
7	Gujarat	23.91	5645.97	20.59	19729.27	0.00	25419.74
8	Haryana	0.00	0.00	67.67	1629.45	0.00	1697.12
9	Himachal Pradesh	46.60	0.00	0.00	270.12	1158.00	1474.72
10	Jammu & Kashmir	45.25	0.00	0.00	32.55	0.00	77.80
11	Jharkhand	0.00	0.00	15.84	146.98	0.00	162.82
12	Karnataka	4.00	3292.74	14.90	3233.19	0.00	6544.83
13	Kerala	34.00	9.02	0.00	1717.08	151.65	1911.75
14	Ladakh	6.15	0.00	0.00	4.22	0.00	10.37
15	Madhya Pradesh	24.00	1071.26	24.13	3137.69	0.00	4257.08
16	Maharashtra	3.20	834.18	366.15	16474.11	0.00	17677.64
17	Manipur	0.00	0.00	0.00	5.27	0.00	5.27
18	Meghalaya	22.50	0.00	0.00	0.13	0.00	22.63
19	Mizoram	9.00	0.00	0.00	25.79	0.00	34.79
20	Nagaland	2.00	0.00	0.00	0.30	0.00	2.30
21	Odisha	34.00	0.00	5.00	322.08	0.00	361.08
22	Punjab	0.00	0.00	84.94	460.92	0.00	545.86
23	Rajasthan	0.00	902.33	82.44	25360.17	1.50	26346.44
24	Sikkim	3.00	0.00	0.00	2.88	0.00	5.88
25	Tamil Nadu	0.00	2218.19	3.92	6664.43	25.00	8911.54
26	Telangana	0.00	0.00	1.93	544.62	0.00	545.35
27	Tripura	0.00	0.00	0.00	20.27	0.00	20.27
28	Uttar Pradesh	1.50	0.00	120.40	1585.45	0.00	1707.35
29	Uttarakhand	15.00	0.00	10.13	264.35	930.00	1219.48
30	West Bengal	0.00	0.00	29.41	154.62	0.00	184.03
31	Andaman & Nicobar	0.00	0.00	0.00	2.63	0.00	2.63
32	Chandigarh	0.00	0.00	0.00	23.68	0.00	23.68
33	Dadar & Nagar Haveli and Daman & Diu	0.00	0.00	3.75	88.72	0.00	92.47
34	Delhi	0.00	0.00	26.17	192.18	0.00	218.35
35	Lakshadweep	0.00	0.00	0.00	3.30	0.00	3.30
36	Pondicherry	0.00	0.00	0.00	63.92	0.00	63.92
	Total (MW)	310.92	14292.82	931.57	86605.19	4446.15	106585.45

**Annexure-II referred to in reply of parts (d) & (e) of the Lok Sabha Unstarred Question
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**Incentives being provided as Central Financial Assistance (CFA) for the implementation of
major ongoing Renewable Energy Schemes/Programmes**

Scheme/Programmes	Incentives presently available as per the Scheme			
a) PM Surya Ghar: Muft Bijli Yojana	1. Under the PMSG: MBY, the CFA for installation of Rooftop Solar in the Residential Sector is given below:			
	S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp	
<p>2. The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.</p> <p>3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the</p>				

Scheme/Programmes	Incentives presently available as per the Scheme
	<p>jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.</p> <p>4. Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per Model Solar Village under PMSG: MBY scheme.</p>
<p>b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers</p>	<p>Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.</p>
<p>c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'</p>	<p>The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursement depends upon:</p> <ul style="list-style-type: none"> (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
<p>d) Solar Park Scheme</p>	<p>(a) Up to Rs. 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR).</p> <p>(b) Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of shared infrastructure of Solar Park.</p>
<p>e) PM-KUSUM scheme</p>	<p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 14 Lakh Stand-alone Solar Pumps Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation Benefits available:</p> <p>(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the</p>

Scheme/Programmes	Incentives presently available as per the Scheme
	<p>benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>
<p>f) Green Energy Corridor Scheme (for development of intra-state and inter-state transmission system for RE projects)</p>	<p>(a) GEC Phase-I (intra-State): CFA of 40% of DPR cost or awarded cost whichever is lower.</p> <p>(b) GEC Phase-II (Intra-State): CFA of 33% of DPR cost or awarded cost whichever is lower.</p> <p>(c) GEC Phase-II (Inter-state): CFA of 40% of DPR cost or awarded cost whichever is lower.</p>
<p>g) Biomass Programme</p>	<p>(a) For Briquette manufacturing plants: Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA- Rs. 45 Lakh per project]</p> <p>(b) For Non-Bagasse Cogeneration Projects: Rs. 40 Lakhs/MW (on installed capacity) (Maximum CFA- Rs. 5 Crore per project)</p> <p>(c) For pellet plants whose applications have been received before 16.07.2024: Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA- Rs. 45 Lakh per project]</p> <p>(d) For pellet plants whose applications have been received on or after 16.07.2024 :</p> <p>i. For Non-Torrefied Pellet manufacturing plant: Rs. 21 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 105 lakhs per project)</p> <p>ii. For Torrefied Pellet manufacturing plant: Rs. 42 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 210 lakhs per project)</p>
<p>h) Waste to Energy Programme</p>	<p>(a) For Biogas generation: Rs. 0.25 crore per 12000 cum/day (Maximum CFA- Rs.5 crore/project)</p> <p>(b) For BioCNG/Enriched Biogas/Compressed Biogas generation: (Maximum CFA- Rs.10 crore/project)</p> <p>(i) BioCNG generation from new Biogas plant – Rs. 4 Crore per 4800 Kg/day;</p> <p>(ii) BioCNG generation from existing Biogas plant - Rs 3 Crore per 4800 Kg/day;</p> <p>(c) For Power generation based on Biogas (Maximum CFA - Rs. 5 crore/project):</p> <p>(i) Power generation from new biogas plant: Rs. 0.75 crore per MW</p> <p>(ii) Power generation from existing biogas plant: Rs. 0.5 crore per MW</p>

Scheme/Programmes	Incentives presently available as per the Scheme
	<p>(d) For Power generation based on bio & agro-industrial waste (other than Municipal Solid Waste (MSW) through incineration process): Rs.0.40 crore/MW (Maximum CFA - Rs.5.00 Crore/Project)</p> <p>(e) For Biomass Gasifier for electricity/ thermal applications:</p> <p>i) Rs. 2,500 per kW_e with dual fuel engines for electrical application</p> <p>ii) Rs. 15,000 per kW_e with 100% gas engines for electrical application</p> <p>iii) Rs. 2 lakh per 300 kW_{th} for thermal applications.</p> <p>Note:</p> <ul style="list-style-type: none"> • In case, the Waste to Energy plants are set up in Special Category States (NE Region, Sikkim, Himachal Pradesh and Uttarakhand), Jammu & Kashmir, Ladakh, Lakshadweep and Andaman & Nicobar Islands, the eligible CFA would be 20% higher than Standard CFA pattern given above. • Biogas/BioCNG/Power (biogas based) generation plants based on cattle dung as main feedstock set up by Gaushalas independently or through joint ventures/partnerships will be eligible for 20% higher CFA than Standard CFA pattern given above. These Gaushalas (Shelters) should be registered with the respective State Government.
i)Biogas Programme	<p>(a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1-25 cubic meter/day plant capacity)</p> <p>(b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity)</p> <p>The eligible CFA would be 20% higher than Standard CFA in for North Eastern Region (NER), Island, Registered Gaushalas and SC/ST beneficiaries.</p>
j) R&D programme	The Ministry encourages research and technology development proposals in collaboration with the industry and provides up to 100% financial support to Government/non-profit research organizations and up to 70% to Industry, Start-ups, Private Institutes, Entrepreneurs and Manufacturing units.
k) National Green Hydrogen Mission	<ul style="list-style-type: none"> • SIGHT programme for Electrolyser manufacturing has an allocation of ₹4,440 Crores. The incentives start from ₹4,440 per kW in the first year and end at ₹1,480 per kW in the fifth year. • SIGHT programme for Green Hydrogen production and its derivatives have an allocation of ₹13,050 Crores. <ul style="list-style-type: none"> ○ For Green Hydrogen Production, incentives are capped at ₹50/kg, ₹40/kg and ₹30/kg for the first, second and third year respectively. ○ For Green Ammonia production, incentives are ₹8.82/kg in the first year of production and supply, ₹7.06/kg during the second

Scheme/Programmes	Incentives presently available as per the Scheme									
	<p>year of production and supply, and ₹5.30/kg during the third year of production and supply.</p> <ul style="list-style-type: none"> • Pilot projects for projects in Transport Sector have an outlay of ₹496 Crores till FY 2025-26. • Pilot projects in Shipping sector have an outlay of ₹115 Crores till FY 2025-26. • Pilot projects in Steel sector have an outlay of ₹455 Crores till FY 2029-30. • Hydrogen Valleys and Hubs have an outlay of ₹200 Crores till FY 2025-26. • The R&D program of the Mission has a budget of ₹400 Crores till FY 2025-26. • Skill Development component of the Mission has an outlay of ₹35 Crores till FY 2029-30. • The Testing component of the Mission has an outlay of ₹200 Crores till FY 2025-26. • The New and Innovative Techniques and Applications for Green Hydrogen has an outlay of ₹200 Crores by FY 2025-26. 									
<p>I) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)</p>	<table border="1" data-bbox="635 775 1428 1229"> <thead> <tr> <th data-bbox="635 775 1032 808">Components</th> <th data-bbox="1032 775 1428 808">Central Share (100%)</th> </tr> </thead> <tbody> <tr> <td data-bbox="635 808 1032 913">Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs</td> <td data-bbox="1032 808 1428 913">Rs. 50,000 per HH or as per actual cost</td> </tr> <tr> <td data-bbox="635 913 1032 1084">Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (<i>under PM JANMAN component only</i>)</td> <td data-bbox="1032 913 1428 1084">Rs. 1 lakh per MPC</td> </tr> <tr> <td data-bbox="635 1084 1032 1229">Solarisation of 2000 public institutions through off-grid solar systems (<i>under DA JGUA component only</i>)</td> <td data-bbox="1032 1084 1428 1229">Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution</td> </tr> </tbody> </table>		Components	Central Share (100%)	Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (<i>under PM JANMAN component only</i>)	Rs. 1 lakh per MPC	Solarisation of 2000 public institutions through off-grid solar systems (<i>under DA JGUA component only</i>)	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution
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